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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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✓
O.A./T.A No. 21/2007

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SECTION OFFICER (Judl.)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDERSHEET.

1. Original Application No. 21/07
2. Miscellaneous Petition No.
3. Contempt Petition No.
4. Review Application No.

Applicant(S) Jagomir Ali VS Union of India & Ors

Advocate for the Applicant(S) B Bhuyan
Tapam Deori

Advocate for the Respondant(S) Rly Counsel

Notes of the Registry.	Date	Order of the Tribunal
------------------------	------	-----------------------

The application is in form
is filed/C. F. for Rs. 50/-
and paid vide IPO/20

No. 286983225

Date 20.1.07

5.2.2007

Post on 06.02.2007.

/bb/

Vice-Chairman

Dy. Registrar

6.2.07 Judgment delivered in open Court. Kept in
separate sheets. Application is disposed of.
No costs.

Vice-Chairman

Im

petitioner's copies of the
respondents with envelope
for issue notices have
been submitted.

2.8.07

Certified has been
collected by the L/Adv
for the applicant and a copy
of the same has been handed
over to the Rly. Counsel.

(Rly SC) 13/2/07

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

O.A. No. 21 of 2007

DATE OF DECISION : 06.02.2007

Sri Tajnur Ali

Applicant/s

Smt. B.Bhuyan

Advocate for the
Applicant/s.

- Versus -

U.O.I & Others

Respondent/s

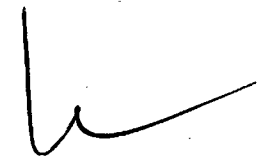
Dr.J.L.Sarkar, Railway counsel

Advocate for the
Respondents

CORAM

HON'BLE MR K.V. SACHIDANANDAN, VICE-CHAIRMAN

1. Whether reporters of local newspapers
may be allowed to see the Judgment ? Yes/No
2. Whether to be referred to the Reporter or not ? Yes/No
3. Whether to be forwarded for including in the Digest
Being complied at Jodhpur Bench & Other Benches ? Yes/No
4. Whether their Lordships wish to see the fair copy
of the Judgment ? Yes/No


Vice-Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH,

Original application No.21 of 2007

Date of Order: This the 6th Day of February, 2007.

HON'BLE MR.K.V.SACHIDANANDAN, VICE-CHAIRMAN

Shri Tajnur Ali,
S/O Late Ashraf Ali
R/o Garigaon,
Dist.Kamrup, Assam.

Applicant

By Advocate Smt. B. Bhuyan, Mr.T.Deori

-Versus-

1. The Union of India,
Represented by the Secretary to
Govt. of India, Ministry of Railway,
New Delhi
2. The General Manager,
North East Frontier Railway,
Maligaon, Guwahati-11
3. The Chairman,
Railway Recruitment Board,
Station Road, Guwahati-781001.
4. The Assistant Secretary,
Railway Recruitment Board,
Station Road, Guwahati-781001. Respondents.

By Advocate Dr.J.L.Sarkar, Railway counsel

ORDER (ORAL)

SACHIDANANDAN.K.V..(V.C.)

The applicant in response to the Notification dated 10.7.2003 has applied for the post of Group D category in the N.F.Railway. On 5.12.2004 the applicant appeared in the written test. The result of the written test was published in the Assam Tribune and on 10.5.05 the applicant appeared in the physical proficiency test. The call letter was issued to the applicant for verification of the original records. On 16.6.05 the applicant appeared in the office of the Railway Recruitment Board, Guwahati for verification of the Original documents. The result was declared in the News paper but the name of

the applicant did not appear. Being aggrieved the applicant has filed this O.A. seeking for the following reliefs.

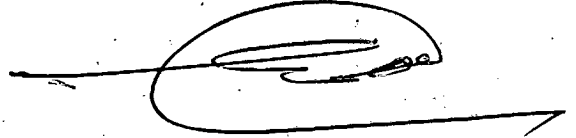
I have heard Smt. B. Bhuyan learned counsel for the applicant and Dr. J. L. Sarkar learned counsel for the Respondents. The Respondent No.4 has issued a call letter to the applicant (Annexure E) dated 15.6.2005 directing the applicant for verification of original certificates, testimonials etc. The counsel for the applicant has submitted that the name of the applicant was rejected from the result sheet only on the ground that in the original transfer certificate produced by the applicant the countersign of the Inspector of Schools, Kamrup District Circle was not present. Having come to know the applicant immediately took steps to take the signature of the Inspector of Schools, Kamrup District Circle and produced the same before the Chairman, Railway Recruitment Board Guwahati but the respondents declined to consider the case of the applicant. The counsel also submitted that if direction is given to the respondents to give an opportunity to the applicant to rectify the defects in the original certificate and thereafter to give appointment to the applicant. The counsel for the applicant has also submitted that an identical matter in O.A. No.251 of 2005 dated 7.3.2006 passed by this Tribunal, the same relief was granted to the applicant. The counsel for the applicant has also submitted that she will be satisfied if direction is given to the applicant to file comprehensive representation before the Respondent No.4. to consider his case. Dr.J.L.Sarkar learned counsel for the Respondents has no objection if such direction is given.

Considering the facts and circumstances Court directs the applicant to file comprehensive representation before the respondent within two weeks from to-day. If such representation is filed by the



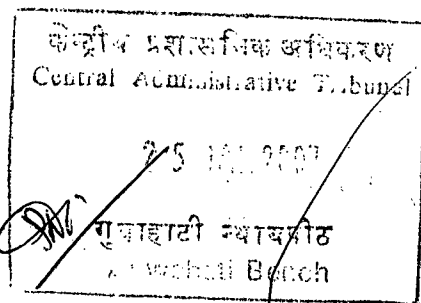
applicant the Respondent authority shall dispose of the same within six weeks and pass appropriate orders.

O.A. is accordingly, disposed of. There shall be no order as to costs.



(K.V.SACHIDANANDAN)
VICE-CHAIRMAN

Im



D.A. NO. 21 /2007

Tajnur Ali

.. Applicant

-VS-

Union of India & Ors. .. Respondents

SYNOPSIS

This original application has been filed for a direction to the Railway Recruitment Board, Guwahati to give appointment to the applicant in the Group-D Category for the posts lying vacant in the N.F. Railway.

The applicant came out successfully in the written as well as physical efficiency test conducted by the Railway Recruitment Board, Guwahati for recruitment of Group-D Category posts lying vacant in the N.F. Railway. His documents in original were also verified by the Respondents. Later on he came to know that his case was rejected at the final stage as the transfer certificate submitted by the applicant did not bear the countersign of the Inspector of Schools, Kamrup hence the present application.

Filed by: *Tapam Bori*

Advocate

M. Tajnur Ali

LIST OF DATES

- 10.7.03 : An advertisement was published in the Assam Tribune for recruitment of Group-D Category posts lying vacant in the NF Railway.
- 5.12.04 : Applicant appeared in the written test.
- 27.4.05 : Result of the written test was published in the Assam Tribune.
- 10.5.05 : Call letter was issued to the applicant to appear the physical proficiency test.
- 10.5.05 : Applicant appeared in the physical Proficiency test.
- 15.6.05 : Call letter was issued to the applicant for verification of the original records.
- 16.6.05 : Applicant appeared in the office of the Railway Recruitment Board, Guwahati for verification of the original documents.
- 13.7.05 : Final Result declared in the Assam Tribune news paper Applicant name did not appear.

Filed by: *Tapan Kumar*

Advocate

257/05

M. Tapan Kumar Ali

THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH
AT GUWAHATI

O.A. NO. 21 /2007

BETWEEN

Tajnur Ali,
S/o Late Ashraf Ali
R/o Garigaon,
Dist. Kamrup, Assam.

..Applicant

-Versus-

1. The Union of India,
represented by the Secretary to
Govt. of India, Ministry of Railway,
New Delhi.
2. The General Manager,
North East Frontier Railway,
Maligaon, Guwahati-11.
3. The Chairman,
Railway Recruitment Board,
Station Road, Guwahati-781001.
4. The Assistant Secretary,
Railway Recruitment Board,
Station Road, Guwahati-781001.

... Respondents

Contd..P/-

M. Tajnur Ali

Filed by
Advocate
24/1/07
9

DETAILS OF APPLICATION

1. PARTICULARS OF THE ORDER AGAINST WHICH THE

APPLICATION IS MADE:

The instant application is filed against the impugned action on the part of the respondents in not appointing the applicant into the post of Group-D in North East Frontier Railway after qualifying in the written test, physical test etc.

2. JURISDICTION OF THE TRIBUNAL:

The applicant declare that the subject matter of instant application is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION:

The applicant further declare that the instant application is filed within the limitation period prescribed under Section 21 of the Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE:

4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India and the laws of the land.

Contd..P/-

M. Tajmura Ali

4.2 That the applicant begs to state that he studied upto Class-X in the Jalukbari Higher Secondary School and thereafter he could not pursue his studies due to the poor economic condition of his family and is constantly looking for a job in order to mitigate the poor economic condition of his family. After that he registered himself in the District Employment Exchange and registration number allotted to the applicant by the Department of Labour and Employment Exchange is 2776/97.

A copy of the Employment Exchange Registration Certificate is enclosed herewith and marked as Annexure-A.

4.3 That while the applicant was in search of a suitable job he came across an advertisement published on 10.7.03 in the local English news paper "Assam Tribune" for recruitment of Group-D posts lying vacant in the North East Frontier Railway. The said advertisement was issued by the Chairman, Railway Recruitment Board, Guwahati-1.

A copy of the advertisement dtd. 10.7.03 is annexed herewith as Annexure - B.

4.4 That pursuant to the advertisement the applicant collected the prescribed application format, filled

Contd..P/-

M. Rajnarai Al.

up the same and submitted the format along with required enclosure to the concerned authorities after fulfilling the required formalities as stipulated in the said advertisement.

4.5 That after receipt of the forms and enclosures the authorities duly verified the same and admit card was issued to the applicant for the recruitment test to be held on 5.12.04 in the centre namely, Bidyamandir H.S. School, Pandu, Guwahati. The applicant was allotted with the Roll No. 13484785.

A copy of the admit card is annexed herewith and marked as Annexure - C.

4.6 That thereafter with thorough preparation the applicant appeared in the written test dtd. 5.12.04 and he came out successfully which is evident from the result declared in the news paper, Assam Tribune dtd. 27.4.05 where the Roll No. of the applicant appeared at Column-5.

A copy of the result sheet published in the news paper Assam Tribune dtd. 27.4.05 is annexed herewith as Annexure - D.

4.7 That pursuant to his result in the written test the applicant was called upon to appear in the

Contd..P/-

M. Pajnuar Ali

physical efficiency test vide call letter dtd. 10.5.05 to be held on 10.5.05 at Maligaon Railway Stadium at 6.30 AM. The said call letter dtd. 10.5.05 was issued by the Assistant Secretary for Chairman, Railway Recruitment Board, Guwahati.

4.8 That the applicant participated in the physical efficiency test dtd. 10.5.05 and this time also he came with flying colours and as such owing to his success in the physical efficiency test a call letter dtd. 15.6.05 was issued by the Assistant Secretary for Chairman, Railway Recruitment Board, Station Road, Guwahati-1 on 16.6.05 at 10 AM for verification of original certificates, testimonials etc.

A copy of the letter dtd. 15.6.05 is annexed herewith as Annexure-E.

4.9 That as advised in the letter dtd. 15.6.05 the applicant produced the required testimonials in original. The officials present in the office of the Railway Recruitment Board duly verified the certificates, documents etc. submitted by the applicant without raising any objection.

4.10 That while the applicant was waiting for a positive result to come owing to his proficiency and success in the written test as well as the physical

Contd..P/-

M. Rajmiller A.L.

efficiency test he was shocked and surprised to see the final result of the Group-D category for the post of Trackman/Khalasi/helper II published in the news paper Assam Tribune on 13.7.05 where the name of the applicant did not find a place.

A copy of the result published in the news paper Assam Tribune on 13.7.05 is annexed herewith as Annexure - F.

4.11 That the applicant being shocked and surprised he enquired into the matter in the office of the Chairman, Railway Recruitment Board, Panbazar, Guwahati-1 but the office of the same could not give any satisfactory answer as to the non appearance of the roll number of the applicant in the result sheet.

4.12 That the applicant states that finally he could gather from the office of the Respondent authorities that his case was rejected on the ground that in the original transfer certificate produced by the applicant the countersign of the Inspector of Schools, Kamrup District Circle was not present. Having come to know the applicant immediately took steps to take the signature of the Inspector of Schools, Kamrup District Circle and produced the same before the Chairman, Railway Recruitment Board, Guwahati but the said Respondent declined to consider the case of the applicant. It is specifically

Contd..P/-

M. Tajan Ali

stated that when the original certificate was issued to the applicant it was not the formality that the said certificate should bear the countersign of the Inspector of Schools and as such the applicant was not at all aware of the same.

A copy of the transfer Certificate is annexed herewith as Annexure -G.

4.13 That the applicant begs to state that he studied upto Class-X and after going through the advertisement dtd. 10.7.03 published in the local daily, Assam Tribune he filled up the form and did the necessary formalities as asked for. The applicant most respectfully states that he was not aware of the fact that the original certificate of the applicant should bear the countersign of the Inspector of Schools. In fact the competent authorities present at the time of verification did not make a whisper to the applicant that his certificate should bear the countersign of the Inspector of Schools, neither in the advertisement nor in the individual call letters issued to the applicant it was mentioned that certificate should bear the countersign.

4.14 That the applicant states that the competent authority at the time of verification gave opportunity to the candidates who had little defects which can be cured and after that cases of those candidates were

Contd..P/-

M. Tajmur Ali

considered by the authorities but the respondent authorities failed to consider the case of the applicant for the reasons best known to them. Applicant was not given the opportunity to rectify the defect (if any) which could easily be cured. Therefore the applicant has approached this Hon'ble Tribunal for redressal of his grievances.

4.15 That the applicant states that he was eagerly awaiting that he will be called by the authorities as he has been verbally assured about it by the authorities but since a long time has elapsed without any result the applicant has no other alternative but to knock the door of the Hon'ble Tribunal.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS:

5.1 For that the applicant being eligible and having been qualified in the written test and physical efficiency test his case should have been considered by the authorities but the respondent authorities have acted illegally and arbitrarily in dropping the name of the applicant from the final select list ignoring his proficiency.

5.2 For that the applicant being qualified in the written test as well as the physical efficiency test had the legitimate expectation that his case would be considered for appointment in Group-D category but the respondent authorities by depriving the legitimate right of

Contd..P/-

M. Tejmur Ali

the applicant did not select the applicant for the reasons best known to them and as such the authority is entitled to direction from this Tribunal to appoint the applicant in the Group-D category in the North East Frontier Railway.

5.3 For that the applicant is a deserving candidate for the recruitment of Group-D Category as he has passed the written test as well as physical efficiency test. But the respondent authorities committed grave error of law as well as facts in not selecting the applicant finally. Therefore the applicant is entitled to a direction for inclusion his name in the final select list.

5.4 For that there are vacancies of Group-D category in the various division of the North East Frontier Railway and as such a direction may be given to accommodate the applicant in a vacant post of Group-D category the applicant being eligible and qualified for that job.

5.5 For that no cogent reason has been cited by the respondent authorities as to non inclusion of the name in the final select list of recruitment of Group-D category and as such the Hon'ble Tribunal may be pleased to direct the respondent authorities more particularly the Chairman, Railway Recruitment Board to immediately recruit the applicant in the Group-D Category in the North East Frontier Railway.

Contd..P/-

M. Gajmur Ali

5.6 For that the Railway Recruitment Board acted arbitrarily, unreasonably while making the final select list where the name of the applicant should have been appeared he being passed the written test, physical proficiency test and he was called for to appear before the Railway Recruitment Board, Guwahati-1 for verification of the original certificate. No reason has been cited by the respondent for denying the applicant his legitimate appointment in Group-D category.

5.7 For that the respondent authorities failed to take into account that the applicant has come from a very poor family he lost his father at the early age and as such the Hon'ble Tribunal may be pleased to direct the respondent to immediately appoint the applicant in the Group-D category in the North East Frontier Railway.

5.8 For that if at all the countersign of the Inspector of Schools was required the original certificate of the applicant, the applicant should have been given the opportunity to cure his defect which is a minor one and as such the authority acted in a whimsical and capricious manner in denying the applicant to cure the defect in the certificate. Therefore this Hon'ble Tribunal may be pleased to direct the respondent authorities to consider the case of the applicant by curing the defect in the original certificate.

Contd..P/-

M.  Tajmura Ali

6. DETAILS OF REMEDIES EXHAUSTED:

That the applicant declares that he has no other alternative remedy than to come under the protective hands of this Hon'ble Tribunal.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT:

The applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application before any other court, Authority or any other Bench of the Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

8. RELIEF SOUGHT FOR:

Under the facts and circumstances stated above, the applicant humbly & most respectfully prays that the instant application be admitted, relevant records be called for and upon hearing the parties, on the cause or/causes that may be shown, be pleased to grant the following reliefs to the applicant:

- i) to direct the respondent authorities to immediately select the applicant in final select list for the recruitment of (Group-D) category for the post of Trackman/Khalasi/Helper-II etc. lying vacant in the North East Frontier Railway.
- ii) to direct the respondent authorities to immediately appoint the applicant in the Group-D category.

Contd..P/-

M. P. Tajmur Ali

iii) to direct the Respondents to give an opportunity to the applicant to rectify the defects (if any) in the original certificate and thereafter give appointment to the applicant.

iv) Cost of the application and/or

v) Any other reliefs to which the applicant is entitled under the facts and circumstances of the case and as may be deemed fit and proper by this Hon'ble Tribunal.

9. INTERIM ORDER PRAYED FOR:

Pending disposal of the instant application the applicant prays for an interim order directing the respondent authorities to keep one post vacant of (Group-D) Category for the post of Trackman/Khalasi/Helper-II etc. in the North East Frontier Railway and/or pass such further order or orders as this Hon'ble Tribunal does fit and proper.

10.....

The application is filed through Advocate.

11. PARTICULARS OF THE I.P.O.

i) I.P.C. No. :

ii) Date :

iii) Payable at : Guwahati

12. LIST OF ENCLOSURES:

As stated in the Index.

Contd..P/-

M. Tajmur Ali

VERIFICATION

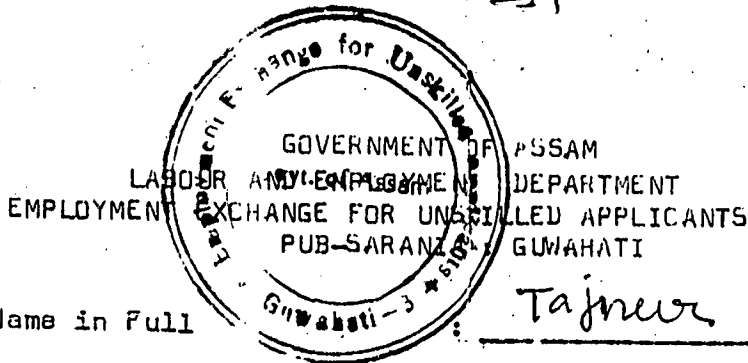
I, Tajnur Ali, S/o Late Ashraf Ali, aged about 34 years, resident of Garigaon in the District of Kamrup, Assam do hereby solemnly affirm and verify that the statements made in paragraphs 1,2,3,4.1, 4.2, 4.11, 4.13-4.15 5,6 & 7 are true to the best of my knowledge and those made in paragraphs 4.2, 4.3, 4.4, 4.5, 4.6, 4.7, 4.8, 4.10 & 4.12 are matters of record are true to my information derived therefrom which I believe to be true and the rest are my humble submissions before this Hon'ble Tribunal and I have not suppressed any material facts.

And I sign this verification on this 24th day of January, 2007 at Guwahati.

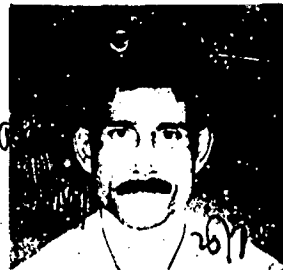
M. Tajnur Ali

Signature

M. Tajnur Ali



X-10



1. Name in Full : Tajnu Ali

2. Date of Birth : 25-12-72

3. Date of Registration : 24-10-97

4. Registration Number : 2776/97

5. Qualification : passed class-1x

6. N.C.D. Code Number : X0210

10/2000
Recd in

✓ Md. Tajnu Ali
(Signature of Applicant)

Next Renewal Month & Year

[Signature]
Employment Officer
Employment Exchange for Unskilled
Applicants, Guwahati-3

*certified to be true copy
your Ours
Advocate*

M. Tajnu Ali



RAILWAY RECRUITMENT BOARD : GUWAHATI
STATION ROAD, GUWAHATI-781 001

Annexure - B

Employment Notice No.: 01 of 2003 (Indicative)

DATE OF PUBLICATION: 28/06/2003
DATE OF CLOSING: 28/07/2003

Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 / foolscap size paper using one side only) from eligible Indian Nationals for the following temporary posts, likely to be permanent, in the North East Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI-781001, ASSAM, by ordinary post only, so as to reach the Board's office on or before 28/07/2003. The applications can also be dropped in the Application Box kept in the RRB office up to 17:00 hours of 28/07/2003. A special relaxation of 15 days will be granted for the candidates of Andaman and Nicobar Island.

Category	NAME OF THE POST AND SCALE OF PAY (RSRP)	Division/ Unit	V A C A N C I E S						AGE IN YEARS (As on 01-07-2003)	Medical Standard	Total Emolument per Month
			UR	SC	ST	OBC	ESM	TOTAL			
01	Engineering Dept. Trackman, Rs.2610 - 3540/-	TSK	192	76	114	127	127	636	18 - 33	B - 1	Rs.4045/-
		LMG	168	68	102	113	113	564			
		RNY	92	36	54	60	60	302			
		APDJ	100	41	61	68	68	338			
		KIR	221	88	132	147	147	735			
	Mechanical Dept. Khalasi/Helper-II Rs.2550 - 3200/-	Dy. CSTE/MW/MLG	03	01	02	02	02	10	18 - 33	B - 1	Rs.3952/-
		LMG	06	02	04	04	04	20			
		APDJ	04	02	03	03	03	15			
		RNY	04	02	03	03	03	15			
		KIR	04	02	03	03	03	15			
		NGC Diesel Shed LMG Division	10	03	05	06	06	30			
	S & T Dept. Khalasi/Helper-II Rs.2550 - 3200/-	GHY Choaching Depot	05	02	03	03	03	16	18 - 33	B - 1	Rs.3952/-
		NJP Carr. And Wagon, KIR	01	01	02	02	02	08			
		SGUJ Diesel Shed, KIR	01	01	02	02	02	08			
		MLDT Diesel Shed, KIR	02	01	01	02	02	08			

Total 2720

Educational Qualification:

For all Categories: Class VIII passed. (Physically handicapped persons are not eligible).

EXAMINATION FEES:

- (a) For SC/ST/ExSM: No examination fees.
(b) For General/OBC candidates: Rs.40.00 (Rupees forty) only (inclusive of postal charges) in the form of IPO/Bank Draft.
(c) The examination fees/Postal charges are non-refundable. It should be paid in the form of a crossed Demand Draft of any Nationalized Bank or Crossed Indian Postal Order (made on or after the date of publication of this notification but before the closing date of receipt of application) drawn in favour of "RAILWAY RECRUITMENT BOARD, GUWAHATI". The Bank Draft should be payable at "GUWAHATI" and IPO should be payable at "GPO, GUWAHATI". IPO/DD obtained earlier to the date of publication of the Employment Notice or after the closing date will not be accepted.

THIS ADVERTISEMENT CONTAINS IMPORTANT POINTS ONLY. FOR MORE DETAILS PLEASE REFER TO THE EMPLOYMENT NEWS DATED 28/06/2003.

CHAIRMAN
RAILWAY RECRUITMENT BOARD
GUWAHATI-781 001

APPLICATION FORM

(To be filled by the Candidate in his/her own handwriting)

Please tick (✓) wherever required

Roll No. _____
(for Office use)

To,
The Chairman,
Railway Recruitment Board,
Station Road, Guwahati-781 001.

Community:	UR	SC	ST	OBC	ESM
Division (only one)					

I hereby apply for recruitment in Group - D in N. F. Railway in response to Employment Notice No.01/2003 dated 28/06/2003.

Please enter in BLOCK CAPITAL LETTERS. Please tick (✓) wherever required

1. Category No.	01	Emp Notice No.	1/2003
1. A. Post : Group - D			
(a) Trackman	(b) Khalasi / Helper - II	(c) Both	
1. B. Preference of the Post (if any):			
1. C. Choice of Division (Only ONE) Tinsukia/ Lumding/ Rangia/ Alipurduar Jn./ Katihar			
1. D. Medium of Exam	Hindi	English	Regional

3. Name

3.a Date of Birth

3.b Nationality

3.c Religion Hindu Muslim Christian Sikh Buddhist Jain Parsi Others

Ctrl. No. (for Office use)

2. Affix Your recent Passport Size photo (Size 4 cm X 5 cm)

4. Applicant's Signature

(i) _____
(ii) _____

Father's / Husband's Name											6. Sex	M	7. INNECKE - B
											8. Marital Status	Unmarried	

7. ADDRESS

P. IN

STATE

7. Nearest P. Station

8. Community	UR	OBC	SC	ST	8. a Sub-Caste (other than UR)	I have enclosed OBC certificate with non-creamy layer as per prescribed format			
8. b. Back-Age relaxation under (Not to be filled but ONLY where specified in Emp. Notice)	SC	ST	OBC	Judicially Separated / Divorced Women	I & K Resident	Ex-SM	Railway Employee		

9. Edu. Qualification	University / Board	Year	Subjects	Marks (%) & Division

Columns 9 for Educational Qualifications should comply with minimum requirements specified in Employment Notice

9. a. Experience - If any (Designation & grade)	Date from	Date to	Name & Address of Employer

10. Name of Post office / Bank	Serial No & Date	Amount (Rs.)

11. Marks of identification 1. _____
2. _____

12. For serving Railway employees

Designation	Dept / P. Office	No. of years of service

13. If you are an Ex-serviceman, state Unit _____

Enrolment Date	Attestation Date	Date of Discharge / Retirement (Length of Service)

14. List of enclosures (as applicable)

1	
2	
3	
4	
5	
6	

15. Declaration ; I understand that in the event of information given herein being found false or incorrect, my candidature for the post is liable to be CANCELLED and in the event of wrong statement / discrepancy in particulars being detected after my appointment, my services are liable to be TERMINATED without notice.

(Above para to be written by the candidate in his/her own running hand below)

16. Sample signatures in running script (signatures in Block letters shall DISQUALIFY the candidate)

1	2	3
4	5	6

Place: _____

Date: _____

Left Thumb Impression of Candidate

Signature

M. Tajnir Ali

Jyanta Ray

-17-

Annexure - C

Name of the Candidate & Address		Catg No. & Exam No.	Roll No.	Date of Birth
TAJNUR ALI MD POST GARIGOA NADIKAH GUWAHATI 1-12 P/S JALUKBARI KAMRUP ASSAM PIN - 781012		1 of 1/2003	13484785	05-12-2004
		BIDYAMANDIR H.S. SCHOOL, PANDU / Examination Centre PANDU, GUWAHATI-781012		

Please read and follow the "Instruction" Overleaf.

NOTE: CANDIDATES WHO TICK MARK ANSWERS ON THE QUESTION BOOKLET WILL BE DISQUALIFIED.

[Signature]
सहायक सचिव / Asstt. Secy.

FREE RAILWAY PASS
FOR SC/ST CANDIDATES ONLY: On production of this letter you are entitled to free travel by railway in second class only

from	NOT APPLICABLE	Stn. to	NOT APPLICABLE	Stn. and back
This pass is available upto	NOT APPLICABLE	(Authority: Railway Board's letter No. E (NG) II-84 / RSC / 122 dtd. 23-11-84)		

[Signature]
सहायक सचिव / Asstt. Secy.

Verified to be true copy
T. Pan
K. S. S. S.

M. Tajnura Ali

25/05

M. Tajnuk AL

Assam Tribune - dt. 27/4/05

Railway Recruitment Board :: Guwahati

Station Road, Guwahati - 781 001
Phone : 0361 - 2540815

Result of Written Examination of Category No. 01 of E.N. No. 1/2003 (Group - D)

On the basis of their performance in the Written Examination held on 09/11/2003, 16/11/2003, 05/12/2004 and 12/12/2004, following candidates have been provisionally found eligible for being called for Physical Efficiency Test (PET) to be held tentatively from 10/04/2005. It may be noted that this result is provisional, subject to fulfilling of all eligibility conditions laid down in the Employment Notice No. of candidates found eligible for PET is approximately 20% more than the actual post.

Candidates are hereby informed that qualifying in the PET is mandatory. The result of PET will be declared on the same day. The candidate in the PET only will be eligible to be called for verification of documents. Call letter for document verification will be handed to candidates who qualified in the PET on the day of PET. However, Final selection / empanelment will be purely on merit of the Written Examination qualifying in the Physical Efficiency Test.

Rolls Nos. are arranged in ascending orders (last 6 digits)

300162	43000261	43000372	13000390	13000397	13000398	33000440	13000460	13000667	13000774	13000890	13000891	33000893
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300183	13003551	13003724	23003779	43003811	13003835	23003896	43003928	13003981	13004058	13004111	23004112	13004432
300193	13004502	43004503	43004506	33004601	43004685	33004816	43004833	23004848	43004850	13004870	13004884	13004973
300198	43005195	13005196	13005381	33005384	33005390	13005841	23005852	23005855	43005880	13005997	13006007	23006087
300205	13006359	13006500	13006607	13006677	13006706	13006838	43006937	13007023	13007061	43007102	13007144	13007211
300212	23007446	23007447	13007449	13007515	33007522	13007657	43007719	23007825	13008282	13008312	23008351	13008388
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300506	21095617	11095668	41095696	41095774	31095793	41095825	41095853	41095855	11096022	41096174	11096176	41096208
300513	21096247											

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M. Tajmura Al.

Id from page 9)

Dr. Tahir

М. Таймур А.

INTERNATIONAL

JS firm on 6-party
talks over N-issue: Rice

AMSTAD (Curacao), April 26 - Secretary of State Condoleezza Rice has said Washington is committed to six-party talks with North Korea's nuclear arms programme, but repeated that the United States reserved the right to take its case to the UN Security Council, reports AFP.

"At this point we are committed to the course that we have described, and it is through the six-party talks to convince the North Koreans that there is really only one way to the kind of international relations that they seem to want,

and that is the course that we are on," Rice said yesterday.

"The New York Times" reported that Washington might seek a UN resolution empowering all nations to intercept shipments in or out of North Korea that may contain nuclear materials.

"Obviously, we reserve the right to go to the United Nations Security Council at any time concerning the North Koreans," she said when asked about the report.

She spoke to reporters on a plane on her way to Brazil. The plane stopped in the Dutch Anti-

illes island of Curacao for a stop-over before heading to Brazil.

"Depending on the nature of the threat, depending on the nature of the consultations, we will go to the Security Council if necessary," Rice said. Rice had said last week Washington reserved the right to take the matter to the UN Security Council.

The six-party talks, which stalled last year, involve North Korea, China, Japan, South Korea, Russia and the United States.

Malaysia to push
Tamil, Mandarin
in schools

KUALA LUMPUR, April 26 - Public schools in Malaysia will soon offer minority languages Tamil and Mandarin as elective subjects in addition to the national Malay language in a new attempt to integrate this multi-ethnic country, the Prime Minister said.

The move is part of the govt's effort to woo the Chinese, Indian communities, who are unable to learn their mother tongues in schools where only Bahasa Malay, the language of the majority Malays, is taught, PM Abdullah Ahmad Badawi said late yesterday. AP

Bush wants democratic
reform in ME

WASHINGTON, April 26 - The Bush Administration is firmly committed to fostering democracy in the Middle East even though the emerging democracies might well have an anti-American tilt in the short run, a top official of the US Agency for International Development (USAID) has said.

There are potential problems between the US and the very democracies it seeks to foster, Andrew Natsios said.

Referring to parliamentary elections in Iraq in January, he

said "we may be looking back at this moment as a truly transformative event, the first in a series of elections that open the way to a new future for the region."

This anti-American taint, he told a conference organized by the Center for the Study of Islam and Democracy last week, raised the question why the US would wish to trade the security of the status quo and alliances with friendly autocratic governments for the uncertainties of the democratic experiment. - PTI

(Continued from page 10)

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45667314	45667385	15667403	35667525	15667545	45667556	45667585	25667593	25667610	45667677	45667763	25667823	15667825	25667942	35667948
456678134	45668206	35668215	15668298	45668332	45668344	45668411	15668508	35668670	45668670	25668670	25668670	25668670	25668670	25668670
45669344	15669373	15669493	45669573	45669624	15669637	35669764	15669779	25672024	45672040	15672051	45672051	45672051	45672051	45672051
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35676100	45676111	45676180	15676227	35676258	15676317	15676326	15676329	15677046	45677078	35677133	45677193	35677211	15677215	45677216
15676834	45676844	45676874	45676912	35676933	45676983	45676991	45677023	15677268	15677304	15677309	15677313	15677317	25677349	15677500
			45677232	25677249	45677253	35677255	15677259	35677995	45678205	35678295	45678366	35678382	45678396	15678423
														15678451

14690258	14690348	44690458	14690627	14690632	14691505	24691713	44691793	14691873	24691891	24691901
44691183	14691218	44691227	14691367	14691387						
24692897	44692963	TOTAL = 4682 ✓								

Call letters are being dispatched by Registered Post to all the above candidates individually for appearing in the Physical Efficiency Test indicating the date, place and reporting time for PET. However, if any candidate does not receive call letter, he/she may report in person to RRB, Guwahati on 07/06/2005, 08/06/2005 and 09/06/2005 from 10:00 hours to 17:00 hours, along with counter foil of the call letter of Written Examination. RRB, Guwahati will not be responsible for Postal delay or wrong delivery.

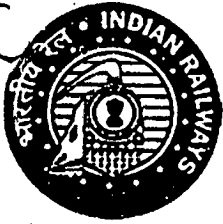
the Railway Recruitment Board, Guwahati, will not be responsible for any typographical

While every care has been taken in preparing the above information, the RRB cannot be held responsible for any error and reserves the right to rectify the errors and omissions, if any.

Beware of unscrupulous persons who may misguide candidates with false promises of getting them selected for the job, on illegal consideration. Such persons deserve to be handed over to the police. RRB, Guwahati assures that evaluation/selection is fully computerized and is based only on merit of the candidate.



Date: 26/04/2005



24- Annenure E 32

RAILWAY RECRUITMENT BOARD – GUWAHATI
STATION ROAD; GUWAHATI-781 001

CALL LETTER for DOCUMENT VERIFICATION

No. RRB/G/41/10.

Date: 15/06/2005

To,
TAJNUR ALI MD
POST GARIGOAN NADIKAH
GUWAHATI 1-12 P/S JALUKBARI
KAMRUP
KAMRUP ASSAM Pin - 781012.

Roll No.:

13484785

Sub.: **Recruitment/Selection for the post of Group – D**
under Category No.01 of Employment Notice No. 1/2003.



As you have qualified in the Physical Efficiency Test, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on 16/06/2005 at 10:00 A.M. for verification of original certificates, testimonials etc.

1. This Call Letter does not in itself entitle you for selection.
2. You should bring your original VIII Standard or above Certificate issued by the competent authority for verification of your date of birth, educational qualification etc. You should also bring all of your original certificates and marks-sheets of Matriculation and onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
4. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
5. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
6. Request for postponement of the date / venue mentioned above will not be considered and no further chance will be given.
7. If you are in service please bring "No Objection Certificate" from your employer, failing which you will not be considered for the post.
8. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
9. (For SC/ST candidates only)
On production of this letter you are entitled to travel free by the Railway in Second Class from NOT APPLICABLE Station to GUWAHATI Station and back. This pass will be valid up to NOT APPLICABLE.
(Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

[Signature]
ASSISTANT SECRETARY
For CHAIRMAN, RRB – GUWAHATI

*Spk in fgr
certified to be true copy
Tajnur Ali
P. J. D. S. S.*

M. Tajnur Ali.

DAY, JULY 13, 2005

25

ANNEXURE - F33

INTERNATIONAL

Railway Recruitment Board :: Guwahati

(Continued from Page 10)

21251174	41251258	41251492	11251658	11251794	41252001	11252029	41252241	41252267	11252364	41253544	21253804	11253716	41253807	11254254
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43586986	13586984	33586984	1											

TOTAL = 2670 Candidates.

While every care has been taken in preparing the above results, the Railway Recruitment Board, Guwahati, will not be responsible for any typographical error and reserves the right to rectify the errors and omissions, if any.

Beware of unscrupulous persons who may misguide candidates with false promises of getting them selected for the job, on illegal consideration. Such persons deserve to be handed over to the police. RRB, Guwahati assures that evaluation/selection is fully computerized and is based only on merit of the candidate.

(J. J. Borah)

(J. J. Borah)
Chairman, RRB, Guwahati

Date: 12/07/2005.

M. Tajamul Al

C. No. 312

ORIGINAL / DUPLICATE

Jalukbari Higher Secondary School

P. O. GAUHATI-14, DIST. KAMRUP (ASSAM)

TRANSFER CERTIFICATE

Certified that Md. Tajmura Ali
Son / Daughter of Lal Ashraf Ali
an inhabitant of Gorigaon in the
District Kamrup left this School on 31-12-1986.

His / Her date of birth as recorded in the Admission Register
was 25-12-72 (Twentyfive-twelve-Seventytwo)

He /She was reading in class X (Ten) and
~~had/had not~~ passed HSLC-Test Examination, the Annual Examination
for ~~promotion to~~ Class. _____ 199

All sums due by him / her have been paid viz :-

Fees and Fines upto 31-12-1986 (date)

Character Good.

REASONS FOR LEAVING :-

- i] Unavoidable change of residence.
- ii] Ill health.
- iii] Completion of the School course.
- ✓iv] Minor or private reasons.

Date 29/6/05 199

Countersigned

Aban 4/07/2005
Inspector of Schools
Kamrup District Circle, Gauhati

Principal

Jalukbari H. S. School
Jalukbari Higher Secondary School
P. O. GAUHATI-14

*certified to be true copy
Demi
Rdrc cat*

M. Tajmura Ali